CA NO.04/2016 IN CP No. 84(ND) 2010 RT No.22/2016

Rajneesh Gupta & Ors.

...Petitioners

Versus.

M/s Essar Coatings India Ltd. & Ors.

...Respondents

Present:

Mr. Rajansh Thukral, Advocate for petitioners. Mr. Abhay K. Das, Advocate with Mr. Mast Ram, Practising Company Secretary for respondents.

Learned counsel for the respondents submits that he has to go early today to Allahabad. Respondents are yet to complete annexures along with the written statement to the amended petition and also to assist the registry in this regard. The matter is adjourned for arguments to 09.01.2017. It is directed that the written submissions be filed by the parties with the Bench Officer by 22.12.2016 and that the learned counsel for the respondents would only be allotted specific time for concluding arguments.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan) Member (Technical)

December 15, 2016